237 Re. Correction AGRAHAYANA 29, 1894 (SAKA) Welfare of S.C. & 238 to U.S.Q. No. 2206 S.T. Comm. Report

Twenty-first Report of the Committee on Private Members' Bills and Resolutions.

12.48 hrs.

PUBLIC ACCOUNTS COMMITTEE FIFTH-SIXTH AND FIFTH-EIGHTH REPORTS

SHRI SEZHIYAN (Kumbakonam): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Fifty-sixth Report regarding action taken by Government on the recommendations contained in their Eighth Report on Chapter II of Audit Report (Civil), on Revenue Receipts, 1970 relating to Customs.
- (2) Fifty-eighth Report regarding action taken by Government on the recommendations contained in their Fifth Report on Audit Report (Civil), 1970 relating to the Ministry of Works, Housing and Urban Development.

12.49 hrs.

COMMITTEE ON PUBLIC UNDER-TAKINGS

TWENTY-FOURTH REPORT

SHRI AMRIT NAHATA (Barmer): I beg to present the Twenty-fourth Report of the Committee on Public Undertakings regarding action taken by Government on the recommendations contained in their Sixty-fifth Report (Fourth Lok Sabha) on Mining and Allied Machinery Corporation Limited.

RE: CORRECTION TO UNSTAR-RED QUESTION NO. 2206—contd.

श्री हक्स चन्द कछ वाय: प्रध्यक्ष महोत्य यह तो हद हो गई कि मैंने लिखकर आप को भेजा और आप कह रहे हैं आप को नहीं मिला तो क्या जो नोटिम दिया करें उसकी रसीद ले लिया करें?

स्थाप सहोदय: उनके बारे में माननीय सदस्य मुझे लिखकर भेजें।

श्री हुकम बन्द कछवाय: ग्राखिर वह

रैक्शन है क्या मर्जा जो पढ़ कर सुनावें।

MR. SPEAKER: That is not the custom here. When the Papers are laid, they are not read here.

SHRI JYOTIRMOY BOSU (Diamond Harbour): On a point of order, Sir I see a statement correcting his answer being laid by Shri K. C. Pant against item No. 4(1). Under the Rules, he has to read it out..... (Interruptions).

MR. SPEAKER: That has been laid on the Table.

SHRI JYOTIRMOY BOSU: This is improper and irregular.

श्री हुकस चन्द कछ्याय: प्रध्यक्ष महोदय ग्रामने हो नियम बताये हैं भीर ग्राप ही उनको खत्म करना चाही है।

भड़ बन महोदय: मामनीय सदस्य यह लगातार इस तरह उठकर नरीं बोले जा रहे हैं। उनके युप के लीडर इन माननीय सदस्य को समझाते नयीं नड़। है।

The Papers laid on the Table are not read here.

12.50 hrs.

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHE-DULED TRIBES

TWELFTH, THIRTEETH AND FOURTEENTH REPORTS

SHRI B. K. DASCHOWDHURY (Cooch-Behar): I beg to present the following Reports (English and Hindi versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Twelfth Report regarding action taken by Government on the recommendations contained in their Thirteenth Report (Fourth Lok Sabha) on the erstwhile Ministry of Steel and Heavy Engineering—Reservations for Scheduled Castes and Scheduled Tribes in Heavy Engineering Corporation Limited.

[Shri B K. Daschowdhury]

- (2) Thirteenth Report regarding action taken by Government on the recommendations contained in their Fifteenth Report (Fourth Lok Sabha) on the Ministry of Railways (Railway Board)—Reservations for Scheduled Castes and Scheduled Tribes in Indian Railways.
- (3) Fourteenth Report on the Ministry of Sterl and Mines (Department of Steel)-Reservations for and employment of Scheduled Castes and Scheduled Tribes in (1) Hindustan Steel Limited (Headquarters Organisations); (ii) Bhilai Steel Plant; (iii) Rourkela Steel Plant. (iv) Durgapur Steel Plant and (v) Bokaro Steel Limited

RE. CORRECTION TO UNSTARRED QUESTION NO 2206-contd.

श्री झटल बिहारी काजपेयी (ग्वालियर) डायरेक्शन 115 के मातहत कछवाय जी ने एक नोटिस दिया । ग्रापने उस की स्वीकृति देदी। मती महोदय ने एक सवाल का एक ही दिन परस्पर विरोधी जवाब दिये तो अब यह सदन जानना चाहेगा कि यह परस्पर विरोधी जवाब उन्होने क्यों दिये श्रीर ग्रसली जवाब क्या है।

प्रध्यक्ष महो^{ण्}य . माननीय सदस्य को मैंने यह कहा है कि जब मंत्री महोदय ग्रपना स्टेटमेट हाउस की टेब्ल पर रखते हों तो उस मौके पर वह यहा मत वोलें बल्कि मुझे लिख कर वह बतला दें कि उन्हें इस के वारे में क्या ऐतराज है।

I will ask the Minister to explain it in the House.

भव कोई एक श्रीपर शोसीजर तो होना बाहिए।

यह इस को समझते नहीं हैं।

भी हरू व चन्द कछ बाय: इस में ममझने की बया बात है ? सीधी सादी बात है। एक र्नुप्रश्नके दो उत्तर दिये हैं। मैं ने नाटिस दिया है। मै ने यह भी कहा था कि जामत्रो महोदय बोलने खडे होने तब सवाल पछे जायेगे।

मध्यभ महोसम : ग्राप को लिख कर भेजना चाहियेथा। चुकि ग्रापका नाम नही है...

श्री हकम चन्द कछवाय मैं ने लिख कर दिया है।

भ्रष्टयक्ष महोदय भ्रगर भ्राप ने लिख वर भोजाहै तो मैं उस को देख लुगा मोर इसाजन देदगा।

भी हकम वन्द कंख्याब : भ्रय वह कव भ्रायेगा? सेशन तो खत्म होने वाताहै मैं कदपछ्गा?

ध्यक्ष महोदय जब मै बलाऊगा तब । भ्राप इस तरह से बीच में मत भाइये।

श्री हकम चन्द कछ बाय : पहले मती महोदय यह तो बतलायेंगे कि जो वक्तव्य रक्खा गया है वह क्या है?

म्रव्यक्ष महोदय मजी महोदय बतल।येगे कि वह क्या है।

THE MINISTER OF STATE THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): The statement has been laid on the Table of the House. If you desire, I can read it however, you want me to give the essence of the matter, it is like this. Two questions were tabled on same day-Unstarred Questions. The Hindi versions are the same.